

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 19 & 1 of 2013

Dated : 21st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Kerala State Electricity Board

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant (s): Mr. M.T. George

Counsel for the Respondent(s): -

ORDER

Mr. M.T. George, the learned counsel for the Appellant is filing his Written Submissions in Appeal No. 19 of 2013 after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vg